

**FIR No. 61/09**  
**PS: Rajender Nagar**  
**State Vs. Kanwal Nain Midha**

**10.08.2020**

**Matter taken up through Video Conferencing (Cisco Webex).**

**Present:** Sh. Virender Singh, Id. Addl. PP for State.  
None for accused.

Put up for PE on 13.10.2020.



(Charu Aggarwal)  
ASJ-02/Central/THC/Delhi  
10.08.2020

FIR No. 547/14  
PS: Nabi Karim  
State Vs. Dropati

10.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
None for accused.

Put up for PE on 14.10.2020.



(Charu Aggarwal)  
ASJ-02/Central/THC/Delhi  
10.08.2020

FIR No. 19/14  
PS: DBG Road  
State Vs. Vijay

10.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Sh. Varun Dhingra, Ld. Counsel for all 3 accused.

At request of counsel for accused persons, put up for final arguments, on

09.09.2020.



(Charu Aggarwal)  
ASJ-02/Central/THC/Delhi  
10.08.2020

FIR No. 195/15  
PS: Chandni Mahal  
State Vs. Asif @ Aarif @ Allu

10.08.2020

**Matter taken up through Video Conferencing (Cisco Webex).**

Present: Sh. Virender Singh, I.d. Addl. PP for State.  
None for accused.

Put up for final arguments on 08.09.2020.



(Charu Aggarwal)  
ASJ-02/Central/THC/Delhi  
10.08.2020

CA No. 277/19  
Rajiv Bajaj Vs. State

10.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present:           None for appellant.  
                  Sh. Virender Singh, I.d. Addl. PP for State/respondent.

Sh. Sandeep, Ahlmad of the court, informed that he has several times tried the phone number of the counsel for appellant but his number is not reachable. Ahlmad/Reader is directed to contact the counsel for appellant by next date.

Put up on 19.08.2020.



(Charu Aggarwal)  
ASJ-02/Central/THC/Delhi  
10.08.2020

FIR No. 92/11  
PS: Patel Nagar  
State Vs. Pankaj


10.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Sh. Kartikay Mathur, Ld. Counsel for all accused.

Ld. Counsel submits that accused Nagina has expired on 21.06.2020. IO is directed to verify the factum of death of accused Nagina and file his report by next date.

Put up on 18.08.2020.

  
(Charu Aggarwal)  
ASJ-02/Central/THC/Delhi  
10.08.2020

FIR No. 388/11  
PS: Burari  
U/s: 395/397 IPC  
Mehrazuddin @ Moni Vs. State

10.08.2020


Fresh bail application u/s 439 Cr.PC received by way of assignment. It be checked and registered.

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Ld. Counsel for applicant/accused.

IO is directed to verify the address of the applicant/accused and file his report.

Put up on 11.08.2020.

  
(Charu Aggarwal)  
ASJ-02/Central/THC/Delhi  
10.08.2020

**BAIL APPLICATION OF GAUTAM**


**FIR No.: 70/2019  
PS: Sarai Rohilla  
State v. Ankit  
U/S: 302,34 IPC**

**10.08.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.  
Sh. Prashant Kumar, Ld. Counsel for applicant/accused.

At request, put up for 17.08.2020.

  
(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
**10.08.2020**



**BAIL APPLICATION**

**FIR No.:20/2016  
PS: Crime Branch Central  
State v. Taufique @ Kala  
U/S: 364A, 395, 342, 420, 468, 471, 120B IPC**

**10.08.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.  
Sh. Rashid Khan, Ld. Counsel for applicant/accused.

Reply filed by the IO

At request, put up for 17.08.2020.



(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
**10.08.2020**

**CC-24/2017**  
**Enforcement Directorate Vs. Vineet Gupta**

**10.08.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

Present: Sh. Ruchit Dugar, Ld. Counsel for applicant/accused through VC  
Sh. Atul Tripathi, Ld. Special PP for the E.D through electronic mode.

At request, put up for 14.08.2020.



(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
**10.08.2020**

**BAIL APPLICATION**

**FIR No.146/2018  
PS: Timarpur  
State v. Raja Babu @ Gandhi  
U/S:304 IPC**

**10.08.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.  
Sh. A.A. Qureshi, Ld. Counsel for applicant/accused.

Reply filed by IO. Same is taken on record.  
At request, put up for 14.08.2020.



(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
**10.08.2020**

**BAIL APPLICATION OF VASUDEV PRASAD**

**FIR No.: 130/2014  
PS: Kamla Market  
State v. Raj Bahadur  
U/S: 395, 392, 412, 12B IPC**

**Fresh application for interim bail has been filed by the applicant it be checked and registered.**

**10.08.2020**

**Present Misc. Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.  
Sh. Rajan Bhatia, Ld. Counsel for applicant/accused  
through electronic mode.

Ld. Counsel for the accused submits that the present accused is already on bail, he does not have any knowledge of this application.

At request, put up for 13.08.2020.



(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
**10.08.2020**

**FIR No.: 524/2014**  
**PS: Burari**  
**State v. Vikas Kaushik @ Sunny**  
**U/S: 302,364, 201, 120B,34 IPC &**  
**25, 27, 54, 59 Arms Act.**

**Fresh application for Early Hearing has been filed it be checked and registered.**

**10.08.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.  
Sh. Mukesh Kumar Sharma, Ld. Counsel for applicant/accused through electronic mode.

At request, put up for 11.08.2020.



(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
**10.08.2020**

**BAIL APPLICATION**

**FIR No.:106/2012**

**PS: Kamla Market**

**State v. Akash**

**U/S: 302, 307, 186, 353, 333, 109, 34 IPC**

**Fresh application for interim bail for has been filed it be checked and registered.**

**10.08.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State through VC.  
Ms. Sharda Garg, Ld. Counsel for applicant/accused  
through electronic mode.**

**At request, put up for 14.08.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
10.08.2020**

**BAIL APPLICATION**

**FIR No.: 50/2010**

**PS: Nabi Karim**

**State v. Mukesh Jardhari Wakude**

**U/S: 304B, 306, 34, 498 IPC**

**Fresh application for extension of interim bail for has been filed it be checked and registered.**

**10.08.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.  
Sh. Akshit Dua, Ld. Counsel for applicant/accused  
through electronic mode.

At request, put up for 14.08.2020.



(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central

**10.08.2020**